GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:4483 ANSWERED ON:21.12.2011 RULES FOR IMPORT OF AEROPLANES/HELICOPTERS Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of rules for import of aeroplanes/ helicopters by various companies/airlines in the country;
- (b) whether the Government has relaxed/ proposes to relax the said rules;
- (c) if so, the details thereof; and
- (d) the number of aeroplanes and helicopters imported by various companies/airlines during each of the last three years and the current year, airline/company-wise?

Answer

MINISTER OF CIVIL AVIATION(SHRI AJIT SINGH)

- (a):- The details of rules for import of aeroplanes/helicopters by various companies/airline in the country are given in CAR Section 3 Series C Part II, III, IV and VIII and are available on the website of Directorate General of Civil Aviation (DGC A) (www.dgca.nic. in).
- (b)and (c):- There is no proposal to relax the said rules.
- (d):- Number of aeroplanes and helicopters registered during the period from 1/1/2009 to 30/11/2011 is as below:

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Year Aeroplane Helicopter Total

2009 129 36 165

2010 73 35 108

2011 68 19 87 (till 30/11/2011)

Total 270 90 360
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Airline/Company wise details are enclosed in Annexure-I.